

(c) if so, the details thereof, with number of such appointments at the said project; and

(d) the reasons for not acting upon the recommendations of the Administrative Reforms Commission?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO):

(a) No, Sir.

(b) Subsequent to the receipt of the recommendations of the Administrative Reforms Commission, the services of only one officer and 4 security guards have been obtained on deputation, for Khetri Copper Project, as their work was of a specialised nature. The total number of deputationists in Khetri Copper Project is only 21.

(c) and (d). A statement showing details of all employees at present on deputation in Khetri Copper Project is laid on the Table of the House. [Placed in Library. See No. L.T.—2464/69]. The Khetri Copper Project is taking steps to reduce its dependence on deputationists.

HIMACHAL PRADESH GOVERNMENT SHARE IN THE INCOME OF SEUL PROJECT

4864. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the share of Himachal Pradesh Government in the income of the Seul Project, Chamba District;

(b) when the work is likely to start; and

(c) whether other projects in the country would produce cheaper electricity than this project and what will be the cost per unit of that project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The net profits on account of sale of power from the Seul Project would be shared equally between the Centre and the Government of Himachal Pradesh.

(b) The preparatory work has already started.

(c) The cost of generation at Seul Project has been estimated at about 1.75 paise/unit without profit and this is comparable to the costs of generation in the following projects:—

Name of Project	Cost of generation (without profit)
Machkund Project	1.8 paise/unit
Sharavathy Project	1.9 paise/unit
Bhakra-Nangal Project	2.1 paise/unit
Koyna Project	2.3 paise/unit

CONSTRUCTION OF SEUL PROJECT IN CHAMBA (H.P.)

4865. SHRI VIKRAM CHAND MAHAJAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the total cost of construction of Seul Project Chamba District, Himachal Pradesh; and

(b) when the Project will be completed and how much electricity will be generated annually and what will be the cost per unit ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The Seul Project is estimated to cost Rs. 20.49 crores.

(b) The Project is expected to be completed in 1973-74. The annual energy generation has been expected at 1016 million units. The cost of generation is estimated at 1.75 paise per KW unit.

DONATION OF EYES BY SOME EUROPEAN COUNTRIES

4866. SHRI YASHPAL SINGH : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether people in some European countries have offered to donate their

eyes to the blind in India and the Government are not very keen to accept this help; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No such offer has been received by the Government.

(b) Does not arise.

INVESTMENT BY 'PUNJABIS' STAYING IN U.K. IN THEIR HOME STATE

4867. SHRI YASHPAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the Punjab Chief Minister has submitted a plan whereby the Punjabis staying in U.K. and other countries would be encouraged to invest their earnings in their home State;

(b) if so, the details thereof; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) (a) and (b) No such plan has been submitted by the Punjab Chief Minister.

(c) Does not arise.

EXPERTS COMMITTEE ON TAX COLLECTION

4868. SHRI YASHPAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided the personnel and terms of reference of the proposed Experts Committee to suggest effective measures to streamline the tax collection and disposal of arrears; and

(b) if not, by what time they will be announced?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) No, Sir.

(b) A decision is expected to be taken shortly.

M43LSS/69—6

TENURE OF POST OF THE DEPUTY CONTROLLER, PRINTING (HEADQUARTER)

4869. SHRI DHIRESWAR KALITA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be please to state :

(a) whether it is a fact that the post of Deputy Controller, Printing in the Headquarters involves considerable public dealings;

(b) whether there are specific orders that officers on sensitive posts should not be allowed to continue for more than three years;

(c) whether it is a fact that a particular officer in the department has been holding the post for over five years; and

(d) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT: (SHRI B. S. MURTHY): (a) No, Sir.

(b) Yes, Sir; but the post of Deputy Controller, Printing, is not a 'sensitive post.

(c) Yes Sir.

(d) The question of shifting the officer to another assignment is under consideration.

बिहार में बकाया आयकर

4870. श्री रामावतार शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में आयकर की कुल कितनी राशि बकाया है ;

(ख) गत तीन वर्षों की बकाया राशि का ब्यौरा क्या है; और

(ग) इसे वसूल करने के लिये क्या कावाही की जा रही है?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० च० सेठी): (क) और (ख) 30 जून, 1969 को आयकर आयुक्त, बिहार के अधिकार क्षेत्र में